

IN THE SUPREME COURT OF INDIA
INHERENT JURISDICTION

REVIEW PETITION (C) (Diary No.18253) OF 2020

IN

WRIT PETITION (C)NO.812 OF 2020

Moloy Ghatak & others

Petitioner(s)

VERSUS

National Testing Agency (NTA) & others

Respondent(s)

WITH

REVIEW PETITION (C) (Diary No.18323) OF 2020

IN

WRIT PETITION (C)NO.812 OF 2020

N. Vinoba Bhoopathy

Petitioner(s)

VERSUS

National Testing Agency (NTA) & others

Respondent(s)

AND

REVIEW PETITION (C) (Diary No.18326) OF 2020

IN

WRIT PETITION (C)NO.812 OF 2020

R.K.R. Anantharaman

Petitioner(s)

VERSUS

National Testing Agency (NTA) & others

Respondent(s)

O R D E R

Applications seeking permission to file review petitions are allowed.

We have carefully gone through the review petitions and the connected papers. We find no merit in the review petitions and the same are accordingly dismissed.

.....J.
[ASHOK BHUSHAN]

.....J.
[B.R. GAVAI]

.....J.
[KRISHNA MURARI]

NEW DELHI;
SEPTEMBER 04, 2020.

ITEM NO.1001

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) Diary No(s). 18253/2020

(Arising out of impugned final judgment and order dated 17-08-2020 in W.P.(C) No. No. 812/2020 passed by the Supreme Court Of India)

MOLOY GHATAK & ORS.

Petitioner(s)

VERSUS

NATIONAL TESTING AGENCY (NTA) & ORS.

Respondent(s)

(IA No. 83457/2020 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 84937/2020 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 84056/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 84771/2020 - INTERVENTION APPLICATION

IA No. 84055/2020 - INTERVENTION APPLICATION)

WITH

Diary No(s). 18323/2020 (X)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 83878/2020

FOR PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS ON IA 83883/2020

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 83885/2020

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 83888/2020

IA No. 83885/2020 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 83878/2020 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION

IA No. 83888/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 83883/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

Diary No(s). 18326/2020 (X)

(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 83899/2020

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 83901/2020

IA No. 83901/2020 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT

IA No. 83899/2020 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION)

Date : 04-09-2020 These petitions were circulated today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARI

By Circulation

UPON perusing papers the Court made the following
O R D E R

Applications seeking permission to file review petitions are allowed.

Applications for listing review petition in open court are rejected.

The review petitions are dismissed in terms of the signed order.

Pending application(s), if any, stands disposed of.

(ARJUN BISHT)
COURT MASTER (SH)

(RENU KAPOOR)
COURT MASTER (NSH)

[Signed order is placed on the file]